

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.90/2019 in OA No.2831/2018

New Delhi, this the 07th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

Sh. R.P. Sharma, Administrative Officer (Retd.)
(Aged about 70 years)
S/o Late Sh. Bhola Ram
R/o H. No. 320, Phase III,
Prem Nagar, Najafgarh,
New Delhi. -Applicant

(By Advocate: Mr. M.D. Jangra)

Versus

Ms. Varsha Joshi
Commissioner
North Delhi Municipal Corporation,
Civic Centre, New Delhi. - Respondent

(By Advocate: Mr. Ramesh Shukla alongwith Mr. D.S.Mahendru)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that respondent has complied with necessary order passed by this Tribunal. Hence, CP is closed and notice issued to the respondent is discharged.

(Pradeep Kumar)
Member(A)

(S.N. Terdal)
Member (J)